

ITEM NO.26

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No(s). 40193/2025

[Arising out of impugned final judgment and order dated 28-04-2025 in OA No.74/2021 (SZ) passed by the National Green Tribunal, Southern Zone at Chennai]

ASSOCIATION OF POWER PRODUCERS & ORS.

Petitioners

VERSUS

K SARAVANAN & ANR.

Respondents

[With I.A. No.196790/2025-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, I.A. No.196783/2025-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, I.A. No.196787/2025-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and I.A. No.196784/2025-STAY APPLICATION]

WITH

C.A. No. 11019/2025 (XVII)

(FOR ADMISSION; I.A. No.205288/2025-STAY APPLICATION)

Date : 01-09-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :Mr. Dhruv Mehta, Sr. Adv.
Mr. Shri Venkatesh, Adv.
Ms. Kanika Chugh, Adv.
Mr. Shryeshth Ramesh Sharma, Adv.
Mr. Abhishek Nangia, Adv.
Mr. Keith Verghese, Adv.
Mr. Vedant Choudhary, Adv.
Mr. Nitin Saluja, AOR

Mr. S. D. Sanjay, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Ruchi Kohli, Adv.
Mr. Suyash Pandey, Adv.
Ms. Aarushi Singh, Adv.
Mr. Balendu Shekhar, Adv.

For Respondent(s) : Mr. Naveen Hegde, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. Permission to file the appeal is granted.
2. Issue notice.
3. Mr. Naveen Hegde, learned counsel appears on behalf of the caveator(s)-respondent(s) and accepts notice.
4. The civil appeals are admitted.
5. Tag with Civil Appeal No.6622/2025.
6. There shall be stay of operation of the impugned judgment and order till the next date of hearing.

**(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**